

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/07/2019

O.A./260/343/2019

S KHANDEI
-V/S-
M/O RAILWAYS

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. C.A. Rao

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant files a Memo to withdraw the O.A. which is taken on record. The O.A. is disposed of as withdrawn. Respondents' counsel is present.</p>		
	<table border="1" data-bbox="516 1055 1249 1089"> <tr> <td data-bbox="516 1055 940 1089">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="940 1055 1249 1089">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr> </table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		
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